

Annexure – 4

Name of the corporate debtor: HIGHLAND AUTOMOBILES PRIVATE LIMITED ; Date of commencement of CIRP: 15.02.2024 List of creditors as on: 29.02.2024

In accordance with Section 25(2) (e) , IBC ,2016

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
-	-	-	-	-	-	-	-	-	-	-	-	-	-

